

17


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 786/252/HDB/2018
NAME OF THE COMPANY	MCA Spring India Pvt Ltd
NAME OF THE PETITIONER(S)	Manoj Rupani
NAME OF THE RESPONDENT(S)	Registrar Of Companies Of Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy for C. Shilpa	Advocate	9000655856	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy T. Sujan Kumar Reddy	Advocate Advocate	9849298949 9160001125	
for ROC			

ORDER

Learned counsel Mr.B.Manpal Reddy present on behalf of Mr.Ms.C.Shilpa for Applicant. Learned counsel Mr.K.Harish Reddy present for ROC.

Applicant filed proof of service of notice on ROC.

ROC report filed.

Applicant is directed to file IT Returns.

At request of Applicant, list the matter on 30.08.2018.


MEMBER JUDICIAL